

IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR
CATEGORIWISE MONTHLY STATEMENT FOR THE MONTH OF
FEBRUARY ---2014

KIND OF CASES	PREVIOUS	INSTITUTION			DISPOSAL			CLOSING
	BALANCE	DB	SB	TOTAL	DB	SB	TOTAL	BALANCE
MAIN CASES								
CIVIL SIDE								
CIVIL FIRST APPEAL	7333	0	18	18	0	29	29	7322
CIVIL SECOND APPEAL	2832	0	22	22	0	43	43	2811
EX. FIRST APPEAL	28	0	0	0	0	0	0	28
EX. SECOND APPEAL	3	0	2	2	0	0	0	5
CIVIL MISC. APPEAL	20076	1	127	128	1	96	97	20107
CIVIL REVISION	332	0	12	12	0	4	4	340
CIVIL REVIEW	317	1	24	25	0	11	11	331
INCOME TAX REF.	9	0	0	0	0	0	0	9
OTHER TAX REF.	5	0	0	0	0	0	0	5
TAX CASES	0	0	0	0	0	0	0	0
EXCISE ACT REF.	0	0	0	0	0	0	0	0
L. T. APPEAL	656	16	0	16	17	0	17	655
W. T. A.	8	0	0	0	0	0	0	8
SALES TAX REVISIONS	730	0	15	15	0	7	7	738
TESTAMENTARY CASES	1	0	0	0	0	0	0	1
COMPANY PETITION	38	0	0	0	0	2	2	36
COMPANY APPEAL	3	0	0	0	0	0	0	3
COMPANY APPLS.	13	0	0	0	0	1	1	12
COMPANY SUITS	0	0	0	0	0	0	0	0
COMPANY LIQUIDATION	10	0	0	0	0	0	0	10
ELECTION PETITION	1	0	0	0	0	0	0	1
SPECIAL APPEAL (CIVIL)	37	0	0	0	0	0	0	37
SPECIAL APPEAL (WRIT)	2243	148	0	148	70	0	70	2321
CIVIL CONTEMPT	1048	13	100	113	6	47	53	1108
CIVIL WRIT	33781	84	599	683	145	1015	1160	33304
RECRIMINATION PET.	0	0	0	0	0	0	0	0
CENTRAL EXCISE APPEAL	165	1	0	1	0	0	0	166
CROSS OBJECTION	612	0	5	5	0	4	4	613
CIVIL REFERENCE	1	0	0	0	0	0	0	1
TOTAL "A"	70282	264	924	1188	239	1259	1498	69972
CRIMINAL SIDE								
MURDER REFERENCE	3	0	0	0	0	0	0	3
CRIMINAL APPEAL	14931	25	45	70	7	5	12	14989
CRIMINAL REVISION	6411	0	105	105	0	137	137	6379
CRL. MISC. PET. U/S 482 CR. P.C.	2140	4	286	290	4	202	206	2224
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	613	0	940	940	0	856	856	697
CR. CONT. PETITION	3	0	0	0	0	0	0	3
CRIMINAL REFERENCE	0	0	0	0	0	0	0	0
HABES CORPUS	46	16	0	16	12	0	12	50
CR. L TO A	186	5	25	30	6	14	20	196
TOTAL B	24333	50	1401	1451	29	1214	1243	24541
TOTAL A + B	94615	314	2325	2639	268	2473	2741	94513

(Signature)
19/02/14
DEPUTY REGISTRAR (JUDL.)

MISC. CASES								
CRIMINAL SIDE								
(BAIL & STAY WITH APPEAL, REVISION, CRIMINAL INTER APPL.)								
BAIL APPL. IN CRIMINAL APPEAL	37	45	35	80	33	57	90	27
BAIL APPL. & STAY IN CRIMINAL REVISION	2027	0	81	81	0	100	100	2008
BAIL APPL. & STAY IN CRIMINAL MISC. PETITION	1979	0	243	243	0	150	150	2072
BAIL APPL. & STAY IN CRIMINAL CRIMINAL TRANS PET.	4	0	6	6	0	0	0	10
BAIL APPL. & STAY IN CRIMINAL CRIMINAL CONT. PETITION	0	0	0	0	0	0	0	0
BAIL APPL. & STAY IN CRIMINAL LEAVE TO APPEAL	0	0	0	0	0	0	0	0
TOTAL C	4047	45	365	410	33	307	340	4117
CRIMINAL TRANSFER PET.	5	0	8	8	0	0	0	13
STAY IN HABES CORPUS	0	0	0	0	0	0	0	0
TOTAL D	5	0	8	8	0	0	0	13
TOTAL C+D	4052	45	373	418	33	307	340	4130
TOTAL A+B+C+D	98667	359	2698	3057	301	2780	3081	98643
CIVIL SIDE								
CIVIL INTERLOCUTORY CASES								
STAY IN INCOME TAX APPEAL	47	0	0	0	0	0	0	47
STAY IN CENTRAL EXCISE APPEAL	38	0	0	0	0	0	0	38
STAY IN SALES TAX REV.	161	0	3	3	0	1	1	163
STAY IN CIVIL FIRST APPEAL	763	0	18	18	0	67	67	714
STAY IN CIVIL SECOND APPEAL	863	0	20	20	0	37	37	846
STAY IN CIVIL MISC. APPEAL	3751	0	50	50	1	74	75	3726
STAY IN CIVIL REVISION	146	0	9	9	0	4	4	151
STAY IN CIVIL REVIEW	1	0	0	0	0	0	0	1
STAY IN SPL. APPEAL (CIVIL)	18	0	0	0	0	0	0	18
STAY IN TRANS FER APPL.	32	0	12	12	0	9	9	35
STAY IN CMAP.	4	0	0	0	0	0	0	4
STAY IN SPL. APPEAL (WRIT)	950	134	0	134	67	0	67	1017
STAY IN WRIT PET.	17634	31	541	572	43	1011	1054	17152
TOTAL E	24408	165	653	818	111	1203	1314	23912
CIVIL MISC. APLN.	949	8	52	60	10	64	74	935
CIVIL MISC. CASE	1071	71	86	157	22	64	86	1142
EXE. MISC. APLN.	0	0	0	0	0	0	0	0
CIVIL LEAVE to APPEAL	5	0	0	0	0	1	1	4
CIVIL TRANSFER PET.	49	0	12	12	0	9	9	52
TOTAL F	2074	79	150	229	32	138	170	2133
TOTAL E+F	26482	244	803	1047	143	1341	1484	26045
TOTAL A+B+C+D+E+F	125149	603	3501	4104	444	4121	4565	124688


 19/03/14
 DEPUTY REGISTRAR (JUDL.)